

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

(Constituted under the Consumer Protection Act, 1986)

**NOTICE**

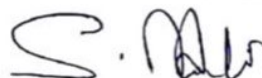
14<sup>th</sup> April, 2020

1. The matters listed before the National Consumer Disputes Redressal Commission from 16.04.2020 to 04.05.2020 stand adjourned in the following manner.

<b>Present Date of Hearing</b>	<b>New Date of Hearing</b>
16.04.2020	01.06.2020
17.04.2020	02.06.2020
20.04.2020	03.06.2020
21.04.2020	04.06.2020
22.04.2020	05.06.2020
23.04.2020	08.06.2020
24.04.2020	09.06.2020
27.04.2020	10.06.2020
28.04.2020	11.06.2020
29.04.2020	12.06.2020
30.04.2020	15.06.2020
01.05.2020	16.06.2020
04.05.2020	17.06.2020

2. The matters requiring extremely urgent hearing, if any, may be mentioned before the Hon'ble President, NCDRC at 11:00 A.M. at his Residential Office at 18, Akbar Road, New Delhi-110011, during the lockdown period.

**BY ORDER**



**(S. Hanumantha Rao)  
Joint Registrar**

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVT. OF INDIA**

Tele No.24608711  
Fax No.24651505

Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA  
New Delhi- 110023

No.A-2/Listing/NCDRC/2020

14<sup>th</sup> April, 2020

**OFFICE ORDER**

Consequent to declaration of extension of lockdown, throughout the country, by the Hon'ble Prime Minister of India from 15.04.2020 to 03.05.2020, the Hon'ble President, National Consumer Disputes Redressal Commission is pleased to pass the following orders:-

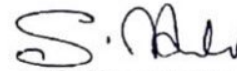
- i) the Registry of the National Consumer Disputes Redressal Commission (NCDRC) shall remain closed till 04.05.2020. However, all the officers and staff members shall function from home;
- ii) all the officers and staff members shall remain available over the phone and if their services are required during the lockdown period in public interest, they shall report for duty accordingly. Non-attending of telephone calls/mobile calls at the relevant time will be viewed seriously;
- iii) due to security reasons and to maintain cleanliness, the security guards as well as housekeeping staff shall attend their duties during the entire period of closure.



(S. Hanumantha Rao)  
Joint Registrar

Copy to:

1. Sr. PPS to Hon'ble President - for information
2. PSs to Hon'ble Members - with a request to bring the contents of the office order to the notice of the Hon'ble Members.
3. Assistant Registrars, NCDRC
4. Court Masters (Non-shorthand)
5. Section Officer (IT)- with a request to upload the Office Order on the NCDRC website.



(S. Hanumantha Rao)  
Joint Registrar